

Title: Need to waive the outstanding interest of Rs. 663 crores of the S.C.C.L to strengthen its financial position.

SHRI K. YERRANNAIDU (SRIKAKULAM): The Government of India has been requested to waive the outstanding interest of Rs.663 crore of the S.C.C.L accrued during the 8th Plan, for which a moratorium was granted by the Government of India, payable in the 9th Plan. This is necessary to restore the financial health of the Company and to sustain its growth profile to meet the demand for coal in Southern India to a large extent.

Therefore, I request through you, to waive the outstanding interest of Rs.663 crore accrued during the 8th Plan in order to strengthen the financial position of the S.C.C.L.